

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 118
Company Appeal-212(ND)2022
Ivn. P-5/2022

IN THE MATTER OF:

M/s. Three C Infratech Pvt. Ltd.

... Applicant/Petitioner

Versus

ROC

...

Respondent

Under Section: 252 (1) Comp. Act.

Order delivered on 11.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Internenor : Adv. Sonam Sharma, Adv. Riddhi Jain Inv.
Petition-5/2022

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Ivn. P-5/2022: List on 12.07.2024 when the pending applications qua (IB)-1248(PB)/2018 are scheduled for hearing.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)